

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA No.417/2018

In

CP No.165/Chd/Hry/2018

In the matter of:

Inder Raj (Director), A2Z Hotels &
Restaurants Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies, NCT of Delhi
and Haryana and Ors.

...Respondents

Present: Mr. G.S. Sarin, Practising Company Secretary for the petitioner

List the application along with CP No.165/Chd/Hry/2018 on
25.10.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Oct., 04, 2018
Anchal